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Date: 24/08/2025

Smt. Shila Gurung. VsState of Sikkim & Ors

Court: SIKKIM HIGH COURT

Date of Decision: Oct. 12, 2017

Hon'ble Judges: Satish K. Agnihotri

Bench: Single Bench

Advocate: B. Sharma, Bhola N. Sharma, J.B. Pradhan, S.K. Chettri, Pollin Rai, D.K. Siwakotir

Judgement

1. Mr. B. Sharma, learned Senior Counsel, on instruction, seeks permission to withdraw this writ petition, with liberty to have recourse to the

appropriate forum, as advised under law.

2. It is ordered.